

FSSAI asks sweet meat makers to maintain quality

STAFF REPORTER

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Officials from the Food Safety and Standards Authority of India inspecting a sweet shop in the city on Monday. S. Siva Saravanan S_SIVA SARAVANAN

Customers have been asked to check date of manufacture and date of expiry of packed products

With Deepavali is just days away, the Food Safety and Standards Authority of India (FSSAI) here has issued advisory to the manufacturers, sellers and buyers to strictly follow the provisions of food safety and standard act.

A release issued by the FSSAI said that five teams have been formed to monitors the quality of sweets and savouries manufactured sales in the festival season.

The manufacturers and traders must first ensure that they are having a valid licence issued by the food safety regulator for venturing into the business. The licence have to be displayed at the shops or manufacturing units prominently. This will help customers to identify shops that are licensed to sell the products.

The manufacture and sale of sweets and savouries must be done in hygienic conditions. Those engaged in the making and sale of products have been asked to wear gloves, head cover and aprons. They must wash hands with soap before and after the business. Sweets and savouries that are sold in packets or boxes must contain details such as the address of the manufacture, licence number, date of manufacture, date of expiry and ingredients of the product. Manufacturers are permitted to use only approved food colours at permitted levels. If products are sold in plastic boxes, they must be of food grade quality. Unpacked products kept for sales at shops must display boards to inform customers whether they are made of oil or ghee.

Mixing of milk-based confectioneries with other sweets or savouries in gift packs must be avoided as they have minimal shelf life. Customers have been asked to check date of manufacture and date of expiry of packed products. The shelf life of unpacked products must be checked with the seller.

FSSAI has also advised buyers to avoid products that are sold in open and those perched by flies and insects.

They must seek a receipt for every purchase from the seller. Customers can report grievances to 94440-42322, the WhatsApp helpline number of FSSAI.